

based news-item which appeared in the Indian Express dated the 3rd May, 1990 under the caption "India to get secret part of audit report";

(b) if so, whether Government have since received the secret part of the Report of Swedish National Audit Bureau on Bofors Gun deal;

(c) if so, whether Government propose to lay the report of SNAB on the Table of the House alongwith other relevant documents relating to Bofors Gun Deal and publish the names of recipients of pay off; if so, by when; and

(d) what is the present stage of investigations into Bofors Gun deal and by when the CBI is likely to complete investigations and submit report on the alleged pay offs in Bofors Gun deal?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir.

(b) Yes, Sir.

(c) No, Sir. The said document cannot be publicised as the classified portion of the report still remains secret under the Laws of Secrecy of the Swedish Govt. who have, accordingly, objected to its publication. Other relevant documents cannot be publicised as doing so would jeopardise the ongoing investigations.

(d) The investigations are being pursued vigorously. It is not possible to indicate the likely date of completion of these investigations, as these are in progress in different countries and many legal processes are involved.

Admission in colleges of Delhi

138. SHRI SHANKAR DAYAL SINGH:

SHRI RAJNI RANJAN SAHU:

SHRI KAPIL VERMA:

SHRI SATYA PRAKASH MALAVIYA:

Will the PRIME MINISTER be pleased to state:

(a) what is the average annual turn out of students for admissions in colleges for various courses in Delhi;

(b) whether it is a fact that in view of the results of 12th class examination this year, about 70,000 students were unlikely to get admissions to various colleges of Delhi University, if so, the steps taken by Government in this regard;

(c) what is the number of students admitted in the various colleges for the academic year 1990-91 as against the total number of applicants;

(d) what is the percentage of SC/ST students admitted as against their quota;

(e) whether U.G.C. has agreed to release funds for starting new courses in 9 colleges resulting in the increase of about 1,000 seats for students; and

(f) if so, what further steps Government propose to take to ease the crisis in the matter of admission of students?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (f) According to the provisions of Delhi University Ordinances, all those students who have passed Senior School Certificate Examination (Class XII) of the Central Board of Secondary Education or an equivalent Examination with 40 per cent or above are eligible

for admission to under-graduate courses in Colleges as regular students subject to minimum age limit of 17 years.

The University of Delhi has informed that 57613 students who have passed Senior Secondary and equivalent examination (Class-XII) from Delhi with 40 per cent or above marks are eligible for admission to various under-graduate courses. As against this, the University has an intake capacity of 55,386 for admission to undergraduate courses. Out of these 29,076 seats are available in Colleges, 3510 seats in Non-Collegiate Women's Education Board and 22,800 in the School of Correspondence Courses and Continuing Education. In addition, the UGC has accepted the proposals of the University of Delhi for introduction of various new Courses in Delhi Colleges w.e.f. academic session 1990-91 with total intake capacity of about 875 students. The University of Delhi has informed that in order to meet the growing demand for admission, two new Colleges, one at Karampura in West Delhi with a capacity of 300 seats and the other at Shahdara in East Delhi with capacity of 180 seats, are to be started by Delhi Administration in the current academic year.

As several students apply for admission to more than one course and in more than one college simultaneously and the process of admission is still on, the number of students who have applied for admission and the number who have not been able to obtain admission cannot be stated precisely. However, the University has indicated that it should be in a position to absorb practically all the eligible candidates.

The position regarding percentage of SC/ST students admitted against the quota reserved for them, is being ascertained and will be laid on the Table of the House.

Plan to establish cantonment in Badharwah in Doda District at J&K

139. SHRI JAGDISH PRASAD MATHUR: Will the PRIME MINISTER be pleased to state:

(a) whether Government have any plans to establish a cantonment at Badharwah in Doda District of the Jammu and Kashmir or at any other place in the Jammu region for security reasons;

(b) if so, the progress made in the matter and whether the land required for the purpose has been earmarked; and

(c) by when the actual work on it is likely to commence and completed?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) There is a proposal to set up a Military Station at Badharwah in District Doda of J&K.

(b) The land required for the purpose has been ear-marked. As the State Government has given conditional 'No Objection Certificate' for the acquisition of land, they have been asked to give unconditional 'No Objection Certificate'.

(c) The actual work will commence after the possession of the land is taken over by Ministry of Defence.

Affiliation of private schools to the secondary schools

140. SHRI SANTOSH BAGRODIA: Will the PRIME MINISTER be pleased to state:

(a) whether it is Government's policy to affiliate private schools to the secondary schools more freely; and

(b) if not, in what manner Government propose to reduce the pressure for admissions in the schools?